

ITEM NO.1

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 4/2005 in CIVIL APPEAL NO. 3574 OF 1998

ABB LTD.

Appellant (s)

VERSUS

INDS.FINANCE CORPN.OF INDIA & ORS

Respondent(s)

(for clarification)

Date: 31/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Sushil Kobra, Adv. for

Mr. Kanhaiya Priyadarshi, Adv.

For Respondent(s)

Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Counsel for the custodian-respondent takes notice and seeks time to file reply. May do so

within ten days.

To come up on 13.4.2006.

Singh)

(Parveen Kr. Chawla)

(Kanwal

Master

Court Master

Court